(ख) बंगला देश के शरणार्थियों को बसाने से पूर्व मध्य प्रदेश में बसाये गये विस्थापित व्यक्तियों की संख्या क्या है ;

(ग) उन्हें किन स्थानों पर बसाया गया है ; और

(घ) सरकार द्वारा इन दोनों प्रकार के शरणार्थियों को क्या क्या सुविधायें दी जा रही है ?

श्रम और पुनर्वास मन्त्री (श्री आर० के० खाडिलकर) (क) चूंकि जैसे ही बंगला देश के शरणार्थी अपने घरों को सुरक्षित वापस लौटने की स्थिति में हो जायेंगे उन्हें वापस भेज दिया जायेगा इसलिए मध्य प्रदेश या भारत के किसी भाग में उन्हें बसाने का प्रश्न उत्पन्न नहीं होता ।

(ख) से (घ) लगभग 6 500 विस्थापित परिवार जो बंगला देश के शरणार्थियों से पूर्व अर्थात 26-3-1971 से पूर्व आये थे, उनको सरगुजा, पन्ना, बेतुल, रायगढ, होशंगाबाद और रायपुर के जिलों में बसा दिया गया है इन प्रवासियों में से, कृषकों को भूमि पर बसा दिया गया है या बसाया जा रहा है और उन्हें कृषि भूमि, मकान और आवासीय प्लाट, बैल कृषि औजार, बीज और उवरक प्रदान कर दिये गये है । नलकूप खोद करके, खुले कुओं और निस्तार टैंकों का निर्माण करके पानी की सप्लाई की व्यवस्था कर दी गई है और शिक्षा तथा चिकित्सा सुविधाएं भी प्रदान कर दी गई है । इसी प्रकार गैर-कृषक परिवारों को मकान, आवासीय प्लाट, रोजगार या व्यापार और कारोबार तथा कारोबार के लिये स्थान आदि के लिये वित्तीय सहायता प्रदान की जाती है ।

Indian Nationals in Pakistan Jails

793. SHRI J. B PATNAIK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indian Nationals in Pakistan Jails,

(b) whether some Indian Nationals in Pakistan Jails have expired their terms and are not being released, and

(c) if so, the steps taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) (a) and (b) The Government of Pakistan has not furnished any information about Indian citizens in Pakistani Jails

(c) Every possible effort is made to secure the release of Indian nationals whose detention in Pakistan come to the notice of the Government

12 04 hrs

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

TRANSPORT PROBLEMS IN DELHI

SHRI VIKRAM MAHAJAN (Kangra): I call the attention of the Minister of Shipping and Transport to the following subject to urgent public importange and I request that he may make a statement thereon

"The transport problems in Delhi and consequent unrest among students and frequent incidents of hijacking of buses by college students"

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA) The bus servivces in Delhi, formerly operated by a private Company were taken over departmentally by the Ministry of Transport in 1948 In 1950, they were handed over to the Delhi Road Transport Authority, a body set up under the Delhi Road Transport Authority, Act, 1950 When the Municipal Corporation was created in 1957, the Transport Undertaking in Delhi became its responsibility The working of the city transport undertaking had been continuously deteriorating for the past six or seven years and there were constant demands for a change in its administration The Morarka Commission and the Working Group on Metropolitan